

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 531/252/ND/2018

Under Section: 252

In the matter of:

Guru Nanak Fabrics Pvt. Ltd.

....Appellant

Vs.

ROC New Delhi

....Respondent

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant :

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT :

ORDER

None appears for the appellant. . In the interest of Justice,
matter adjourned to 31.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

